



## **SUPREME COURT OF INDIA**

**Re: Proposal for transfer of Mr Justice Nani Tagia, Judge, Gauhati High Court**

On 23 August 2023, the Collegium proposed the transfer of Mr Justice Nani Tagia, Judge, Gauhati High Court to the High Court of Judicature at Patna, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who being conversant with the affairs of the Gauhati High Court are in a position to offer views on the proposed transfer. We have also consulted the Chief Justice of the Gauhati High Court and the Chief Justice of the High Court of Judicature at Patna.

By a communication dated 24 August 2023, Mr Justice Nani Tagia has requested that he may be allowed to remain at any of the Benches of the Gauhati High Court or be transferred to the High Court of Tripura.



We have considered the request made by Mr Justice Nani Tagia. The Collegium does not find any merit in the request made by him. The Collegium, therefore, resolves to reiterate its recommendation dated 23 August 2023 to transfer Mr Justice Nani Tagia to the High Court of Judicature at Patna.

( Dhananjaya Y Chandrachud ), CJI

( Sanjay Kishan Kaul ), J

( Sanjiv Khanna ), J

( B.R. Gavai ), J

( Surya Kant ), J

24 August 2023.